

where the State Department of the Government of U.S.A. and the U.S. Foreign Service and agencies, Agency for International Development, the Peace Corps, the U.S. Education Exchange and U.S. Mission at U.N. are being used for secret service work by C.I.A. ;

(b) if so, whether Government have investigated into the working of these agencies and missions in India ; and

(c) if the reply to part (b) above be in the affirmative, what are the findings and the decision taken thereon ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :

(a) to (c) Government have seen Press reports regarding the publication "C.I.A. Who's Who". Efforts are being made to secure a copy of the book. We have, however, no information that the United States Agency for International Development, the U.S. Education Exchange or the Peace Corps in India are being utilized for secret service work by the C.I.A.

BOOKS PREPARED BY NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING

*369. SHRI K. P. SUBRAMANIAMENON : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that a number of States have rejected certain textbooks prepared by the National Council of Educational Research and Training ; and

(b) if so, what are the reasons therefor?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Yes, Madam.

(b) The main reasons advanced are that the books do not fit into the syllabus followed in the school system of the States concerned and the State Governments do not wish to change the textbooks currently in use in their schools. The main objective of the National Council's textbook programme, however, is to produce model books of high standard and quality to improve school education.

INTER-STATE MARRIAGES

*370. SHRI THILLAI VILLALAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have any proposal for bringing in any new legislation regarding inter-State marriages for the sake of national integration; and

(b) if so, when it will be done ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Madam.

(b) Does not arise.

DISCIPLINARY ENQUIRY AGAINST KERALA OFFICERS

*371. SHRI K. CHANDRA-SEKHARAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Officers of the All-India Services allotted to Kerala against whom disciplinary proceedings have been instituted ; and

(b) at what stage the proceedings rest at present ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) Four. In one case, the advice of the U.P.S.C. has been received and is under consideration. Two cases are before the Inquiry Officer and in one case charges against the officer have been framed by the State Government and his explanation is awaited.

KILLING OF SCHEDULED CASTE PERSONS

♦372. SHRI KESAVAN (THAZ-HAVA) : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons belonging to the Scheduled Castes who were killed, injured or maltreated by caste Hindus in Madhya Pradesh and Andhra Pradesh during the years 1967 and so far in 1968 ;

(b) the number of cases registered against the offenders ; and

(c) how many of them have been convicted during the above period ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :

(a) to (c) Information regarding specific incidents involving deaths of Harijans has been furnished in the statements made on 6th and 13th March,